

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 23.03.2017

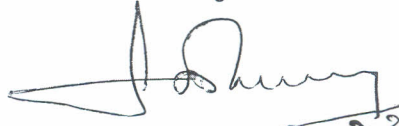
ORDER NO. 39 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 34 of 2017 **for CESTAT Delhi** to the extent indicated below:-

On 24.03.2017 at 10.30 AM Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear Excise and Service Tax Division Bench matters.

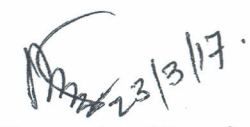
On the same day after the Division Bench is over, Hon'ble Shri Ashok K. Arya, Member (Technical) will hear Single Member matters as notified.

By Order


(A.Mohan Kumar) 23/3
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice
Board/ Website/Guard File/Office Copy.


Deputy Registrar